

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Azam Rubber Products Private Limited Date of Commencement of Liquidation: 01-01-1970; List of Stakeholders as on Date: 03-09-2024; Name of IP: Rajeev Ranjan Singh; Process Number: 1; Last 5 digitof registration number: 12418

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				8472635				NA
2	Liquidation costs incurred till date				190680				NA
3	Secured financial creditors	1	987135832.30	1	987135832.30				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	355	121752917.00	354	53877926.19		67874990.81		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	38	18529120.00	36	8460073.00		10069047.00		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	179922531.00	3	172065728.20		7856802.80		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	48	196006637.36	48	193942318.56		2064318.80		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								<a href="#">Annexure 9</a>
Total		445	1503347037.65999 98	442	1424145193.25	0	87865159.41	0	